

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

114. IA 5743/2023

I.A. 47/2024 in C.P. (IB)-4537(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.05.2024**

NAME OF THE PARTIES: European Projects & Aviation Limited

VS

M/S Infro-Alliance Trading Pvt Ltd.

Appearance

For Liquidator: Adv. Aniruth Purusothaman

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 5743/2023

This application has been filed by the Liquidator seeking dissolution of the CD. On perusal of Form-H we notice number of typographical errors. Ld. Counsel for the Liquidator seeks to place on record corrected revised Form-H.

At his request, List both I.A.s on **08.07.2024** high on board.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//